## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 21/73(4)/Chd/2016

Smt. Renu Agnihotri Versus	Petitioner.
M/s Hind Motors India Ltd.	Respondent.
Present: Mr. Ashok Sachdeva, Authoris on behalf of petitioner. Ms. Riya Bansal, Advocate for	,
Same order as in Company P	etition No.01/73(4)/Chd/2016. Copy
of the order be enclosed.	(Justice R P Nagrath)  Member (Judicial)  Desprished  (Deepa Krishan)  Member(Technical)

January 31, 2017